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The High Court of Kerala

Kochi- 682 031
Dated- 2.8.2018**Proceedings**

High Court establishment: regulating & filling up of the vacancies in category of Section Officer (H.G) / Court Officer (H.G) and Section Officer / Court Officer, High Court on temporary basis- orders issued.

- Read: 1.Rule 21 of the Kerala High Court Service Rules, 2007.
2.Rule 36 of the Kerala High Court Service Rules, 2007
3.High Court proceedings No.A5- 91535/2017(1) of even date
4.High Court proceedings No.A5- 807/2016 dated 21.6.2018
5.High Court proceedings No.A5-39303/2018 dated 30.4.2018
6.High Court proceedings No.A5-44403/2018 dated 23.6.2018
7.High Court proceedings No.A5-10335/2018 dated 30.6.2018
8.High Court proceedings No.A5-55277/2018 dated 6.7.2018
9.High Court proceedings No.A6-7861/2017 dated 7.7.2018
10.High Court proceedings No.A5-95206/2016 dated 11.7.2018
11.Rule 20(2)(C) of the Kerala High Court Service Rules, 2007

Order No. A5- 91535/2017 (2)

As per the High Court proceedings read (4) above, the undermentioned officers were inter alia promoted as Section Officers (H.G.) / Court Officers (H.G.) as detailed below:

SI.No.	Name	Vacancy particulars
1.	Smt.Girija M.	Vice the temporary appointment of Sri.Hashim E., Filing Scrutiny Officer regulated
2.	Smt.Vijayalekshmy V.G.	Vice the temporary appointment of Sri.Pradeepkumar V.K., Filing Scrutiny Officer regulated
3.	Smt.U.Jayalekshmy	Vice the temporary appointment of Smt.Saina P.S., Filing Scrutiny Officer regulated
4.	Sri.Manoj M.Basheer	Vice Smt.Sabymol C.M., Section Officer(H.G) / Court Officer(H.G) appointed as Filing Scrutiny Officer

Since Sri.Hashim E., was on deputation prior to his appointment as Filing Scrutiny Officer, no vacancy arose in the category of Section Officer (H.G.) / Court Officer (H.G.). Hence, the promotions effected as stated above needs to be regulated. On regulating the vacancies, no vacancy is available on 21.6.2018, to promote Sri.Manoj M.Basheer in the category of Section Officer (H.G.) / Court Officer (H.G.) and the date of promotion of Sri.Manoj M.Basheer has to be revised accordingly.

In the circumstances, the temporary promotions of following officers to the category of Section Officer (H.G) / Court Officer (H.G.) are regulated / revised under Rule 21 of the Kerala High Court Service Rules, 2007, as follows:

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Sl. No	Name	Vacancy details	Date of effect
1.	Smt.Girija M.	Vice temporary appointment of Sri.Pradeepkumar V.K. as Filing Scrutiny Officer regulated as per High Court proceedings read (4) above	21.6.2018 F.N.
2.	Smt.Vijayalekshmy V.G.	Vice temporary appointment of Smt.Saina P.S. appointed as Filing Scrutiny Officer regulated as per High Court proceedings read (4) above	21.6.2018 F.N.
3.	Smt.U.Jayalekshmy	Vice temporary appointment of Smt.Sabymol C.M. as Filing Scrutiny Officer regulated as per High Court proceedings read (4) above	21.6.2018 F.N.
4.	Sri.Manoj M.Basheer	Vice Smt.D.Meera, Section Officer (H.G.) / Court Officer (H.G.) promoted as Assistant Registrar on temporary basis as per High Court proceedings read (6) above	23.6.2018 F.N.

The remaining vacancies in the category of Section Officer (H.G.) / Court Officer (H.G.) are filled up under Rule 21 of the Kerala High Court Service Rules, 2007, as follows:

1. Smt. Rekha V.K., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. vice Sri.S. Hariharasubramani, Section Officer (H.G) / Court Officer (H.G.) retired from service on superannuation on 30.6.2018 A.N. as per the High Court proceedings read (7) above.

2. Sri.Regis Mathew, Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above.

3. Sri.Ranjit A.V., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 now on deputation as Section Officer in the District Legal Service Authority, Thrissur is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above. Sri.Ranjit A.V. is allowed to continue on deputation.

4. Sri.Shaji V.John, Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. vice Sri.Ranjit A.V. allowed to continue on deputation.

5. Smt.Ushakumari S., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that

arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above.

6. Sri.Sreekuttan A.V., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above.

7. Smt.K.P.Lethika, Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above.

8. Sri.Padmasanan Nair S., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above.

9. Smt.Sini K.S., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above.

10. Sri.Sasidharan Moorian, Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above.

11. Sri.Reji K.Varghese, Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.7.2018 F.N. in the vacancy that arose consequent to refixation of cadre strength as per the High Court proceedings read (3) above.

12. Sri.Sujith T., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 6.7.2018 F.N. vice Sri.Satheesh Chandran C., Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (8) above.

13. Sri.K.Neelakandan Nair, Section Officer/ Court Officer (Retired), High Court in the scale of pay of Rs.36600-79200, who was on leave preparatory to retirement, is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 6.7.2018 F.N. under rule read (2) above, vice Smt.Sreedevi A.R., Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (8) above.

14. Sri.Sasikumar P., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 6.7.2018 F.N. vice Sri.K.Neelakandan Nair (Sl.No.13) allowed to continue on leave preparatory to retirement

15. Smt.Sheeba T., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 6.7.2018 F.N. in the vacancy vice Smt.Saleena Velayudhan, Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (8) above.

As there is no change of duty involved, the above promotees need not take charge in the promoted post / hand over charge of the post.

Consequent to the temporary promotions as above, the vacancies in the category of Section Officer / Court Officer are filled up under Rule 21 of the Kerala High Court Service Rules, 2007 as follows:

16. Sri. Prasanth Kumar P.V., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis, vice Smt. Rekha V.K., Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis as above. Sri. Prasanth Kumar P.V. will take charge as Section Officer/ Court Officer from Sri.Ramadas N.N., Section Officer / Court Officer, High Court, forthwith.

17. Smt. Aarathi M. Das, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis, vice Sri.Sujith T., Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis as above. Smt. Aarathi M. Das will take charge as Section Officer/ Court Officer from Sri.Jeejo M.A., Section Officer (H.G.) / Court Officer (H.G.), High Court, forthwith.

18. Sri. K. Shaji Nair, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis, vice Sri.Sasikumar P., Section Officer/Court Officer promoted as Section Officer (H.G.) / Court

Officer (H.G.) on temporary basis as above. Sri. K. Shaji Nair will take charge as Section Officer/ Court Officer from Smt.Rajani K.S., Section Officer (H.G.) / Court Officer (H.G.), High Court, forthwith.

19. Sri. John Varghese, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis, vice Smt.Sheeba T., Section Officer/Court Officer promoted as Section Officer (H.G.) / Court Officer (H.G.) on temporary basis as above. Sri. John Varghese will take charge as Section Officer/ Court Officer from Smt.Sreeja Lakshmi T.N., Section Officer (H.G.) / Court Officer (H.G.), High Court, forthwith.

20. Sri. M.K. Sureshkumar, Selection Grade Typist Copyist, High Court in the scale of pay of Rs.30700-65400 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis in accordance with Rule 20(2)(C) of the Kerala High Court Service Rules, 2007, vice Sri.Riyad A., Section Officer/Court Officer relieved on deputation as per High Court Proceedings read (9) above. Sri.M.K.Sureshkumar will take charge as Section Officer/ Court Officer from Sri.Manoj Kumar M.B., Section Officer / Court Officer , High Court, forthwith.

21. Smt.K.Prakasini, Selection Grade Computer Assistant, now working as Office Superintendent, High Court in the scale of pay of Rs.36600-79200 is appointed as Section Officer/ Court Officer, High Court in the cadre of Court Officer in the same scale of pay on temporary basis in accordance with Rule 20(2)(C) of the Kerala High Court Service Rules,2007, vice Sri.K.Rejikumar, Section Officer/ Court Officer promoted as Office Superintendent (H.G) as per the High Court proceedings read (10) above. Smt.K.Prakasini will hand over the charge of Office Superintendent to Smt.K.R.Lalithadevi, Office Superintendent and will take charge as Section Officer/Court Officer from Smt.Rajani K.S., Section Officer (H.G.)/ Court Officer (H.G.), High Court, forthwith.

(By Order)



N. Anil Kumar
Registrar General

To

The persons concerned.

Sri.Ranjit A.V., on deputation as Section Officer,
District Legal Services Authority, Thrissur (through Secretary) (with C/L)

Sri.K.Neelakandan Nair,
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The Accountant General (A& E), Kerala, Thiruvananthapuram (15 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Assistant Registrars concerned
The Section Heads concerned.
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The G(Accounts-I, II & III) Sections, High Court
The I.T.Section, High Court (**For publishing in the High Court Website**)
The A1,A2, A3, A4 & A8 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.